

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-523**

CP No. 193/241- 242/ND/2021

**IN THE MATTER OF:**

Shamsheer Eqbal Haider

**....Applicant**

**Vs.**

Impression Technologies Pvt. Ltd. & Ors.

**.....Respondent**

**SECTION**

U/s 241-242

**Order delivered on 18.01.2023**

**CORAM:**

**SHRI P.S.N PRASAD,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv Chandra Shekhar Yadav,  
Proxy Mr. Gauransh Singh

For the Respondent :

**ORDER**

Due to paucity of time, list the matter on **15.02.2023**.

Sd/-  
(Court Officer)